

ter has stated that it was an officer of the Department who had discovered the site

Shri S. N. Das: My question was...

Mr. Speaker: It is of no public importance to know as to who discovered the site.

SCHEDULED CASTES

*1390. **Shri I. Eacharan:** Will the Minister of Home Affairs be pleased to state:

(a) the nature of the eight-fold scheme recently submitted to the Central Government by the Madras Government for the uplift of Scheduled Castes in the State;

(b) whether all the items have been approved; and

(c) the estimated total expenditure of this scheme?

The Deputy Minister of Home Affairs (Shri Datar): (a) to (c). A statement showing the details of schemes for which Madras Government required Central grants and the amount sanctioned is laid on the Table of the House. [See Appendix VII, annexure No. 34.]

Shri I. Eacharan: The statement shows Rs. 1,97,400 as the sum asked for scholarships and boarding grants for various courses of studies, but this sum is not being granted. May I know what are the reasons for not granting this amount?

Shri Datar: This grant relates to the carrying on of propaganda for the removal of untouchability, and the Government of India took the view that the aid for scholarships and boarding grants, for which other provisions are there, should not be considered as a legitimate part of this grant.

Shri I. Eacharan: What are the qualifications prescribed for Deputy *Sevaks* and Assistants?

Shri Datar: The qualifications are that they should be able to carry on

propaganda in a proper and legitimate manner.

SECOND REVIEWING COMMITTEE OF C.S.I.R.

*1392. **Shri K. C. Sodhia:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether it is a fact that one of the recommendations of the Egerton Committee is that 25 to 30 per cent. of the total effort of our National Laboratories should be directed to fundamental research work; and

(b) if so, what is the present percentage of effort in such research in the Laboratories under the Council of Scientific and Industrial Research?

The Minister of Natural Resources (Shri K. D. Malaviya): (a) No, Sir. The Egerton Committee has made a recommendation to this effect with regard to the National Chemical Laboratory only, about which it reports that "quite 25 per cent. of the efforts of the staff is directed to fundamental work which forms the basis of progress into applied research."

(b) Does not arise.

Shri K. C. Sodhia: How much time did this committee give to each of the laboratories?

Shri K. D. Malaviya: I have no information on this point, but they toured throughout the country and visited all the laboratories.

Shri K. C. Sodhia: Is it not a fact that proportionately more time is given to fundamental research rather than to problems of practical importance?

Shri K. D. Malaviya: Is it not proper?—but, I do not agree with the hon. Member, Sir.

बन्दूक अनुमतिपत्रां

*१३९३. श्री रजवमन सिंह : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि उत्तर प्रदेश में

मिर्जापुर जिले की दूधी तहसील में, उस तहसील को जंगली तथा पहाड़ी क्षेत्र मान कर वहाँ के निवासियों को बन्दूकों की अनुज्ञापत्रियाँ से मुक्त कर दिया गया है ;

(ख) यदि हाँ, तो उन अन्य राज्यों तथा क्षेत्रों के क्या नाम हैं जहाँ के निवासियों को इसी आधार पर बन्दूकों की अनुज्ञापत्रियाँ से मुक्त कर दिया गया है ;

(ग) क्या केंद्रीय सरकार से विन्ध्य प्रदेश सरकार ने सिफारिश की है कि वहाँ के जंगली क्षेत्रों में रहने वाले व्यक्तियों को भी उसी प्रकार अनुज्ञापत्र लेने से मुक्त कर दिया जाय ; और

(घ) यदि हाँ, तो इस सम्बन्ध में केंद्रीय सरकार ने क्या कार्यवाही की है ?

गृह-कार्य उपमंत्री (श्री वात्सल) : (क) तथा (ख). इंडियन आर्म्स रूल, १९५२ के अनुसूची संख्या ४ में, जिसकी छपी हुई प्रीत संसद् सदस्य को मिल सकती है, दिये गये क्षेत्रों के लिए केंद्रीय सरकार द्वारा छूट दे दी गई है ।

(ग) नहीं ।

(घ) प्रश्न ही नहीं उठता ।

श्री रमचन्द्रन सिंह : जहाँ पर जंगली क्षेत्र हैं वहाँ पर आदिवासियों के तमाम राइफल और बन्दूक छीन ली गई हैं और उन को इस बार में बड़ी तकलीफ है, क्या सरकार इस बार में कुछ विचार करेगी ?

Shri Datar: Sir, the Government will consider that question.

श्री भक्त चरन : क्या गवर्नमेन्ट ने कभी इस सुझाव पर भी विचार किया है कि बर्मा, पाकिस्तान और तिब्बत की सीमाओं से जो हमारे प्रदेश मिलते हैं, वहाँ जीवन का खतरा होने के कारण लाइसेन्सों के देने में कुछ ढील कर दी जाय ?

श्री वात्सल : गवर्नमेन्ट ने इस प्रश्न पर कोई निश्चय नहीं किया है, वह अभी गौर कर रही है ।

श्री क० जी० बृशमुख : जब दीगर इलाकों में, जो जंगली हैं, लोगों को लाइसेन्स लेने पड़ते हैं तब क्या कारण है कि यहाँ के ही लोगों को लाइसेन्स से छूट दे दी गई है ?

Shri Datar: There are some special circumstances so far as three areas in India are concerned. There, there is a greater possibility of the people being ill-treated and intruders coming in. Therefore, the Government of India have long since made an exception in the case of 3 areas in India, where these exemptions are in operation.

MANUSCRIPTS OF *Quran-Sharif*

*1396. Shrimati Ganga Devi: Will the Minister of Education be pleased to state:

(a) whether Government recently purchased certain manuscripts of *Quran-Sharif*.

(b) if so, the cost at which these have been purchased;

(c) the need for their purchase;

(d) the purpose for which they were purchased and where they are kept now; and

(e) whether there is any proposal for purchasing similar manuscripts of sacred books like *Ramayana*, *Maha Bharata*, and *Guru Granth Sahib*?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) The Government has purchased one manuscript of "*Quran-Sharif*" during 1954-55.

(b) Rs. 200.

(c) and (d). The manuscript was considered worth acquiring as an art object. It is kept in the National Museum.

(e) The Government considers the question of purchase of such manuscripts if and when they are offered to the Government.